

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 7(ND)/2017  
CA NO.

CORAM:



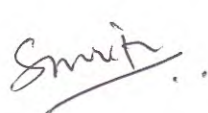


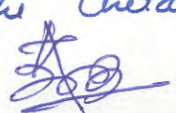
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE COMPANY: Ratangiri Gas And Power Pvt. Ltd.  
And  
Konkon LNG Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Gunjan Singh	(Advocate)	On behalf of Impleader (Workmen)	
2.	MR. RAMANUS KUMAR	} Adv.	FOR THE PETITIONER COS.	
3.	MR. MANPREET LAMBA			
4.	Mr. Jayant Mehta	} Advocates for objector/creditor	Savaix energy limited	
5.	Mr. Aman Varma			
6.	Ms. Smriti Churiwal			
7.	Mr. Nikhil Nayyar Ms. Smriti Shah	} -	Advocates for CERC	
8.	K.S.R. Akhanna Power Project		Advocate to Respondents 9-10	
9.	CHETANA KANDPAL		Company Prosecutor for O.L. Delhi Chetana	
10.	A.K. SINGH (Bony Guseil) for GOPAL SINGH for R-38 Permit holder		for R-38	 Contd-

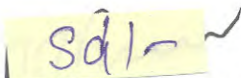
## ORDER

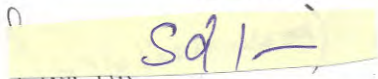
On behalf of M/s. Savair Energy Limited, Mr. Mehta has put in appearance. He has argued that as an unsecured creditor, it has a claim. According to the learned Counsel, objections are required to be filed. He seeks and is granted a week's time. Let objections be filed with a copy in advance to the Ld. Counsel for the petitioner. Reply to the objections be filed within a week thereafter.

The Petitioner shall furnish all documents & Paper book to Mr. Mehta during the course of the day.

Mr. Gunjan Singh, learned Advocate states that objections have already been filed on behalf of Mr. Purshoyam. Learned Counsel for the petitioner/non-applicant seeks time to file reply to those objections which shall also be filed with a copy in advance to the objector within 10 days.

List for further arguments on 03.5.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
22.3.2017